

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

(19) CP(IB)1713(MB)/2018

CORAM:

SHRI V.P. SINGH

MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 27.03.2019.

NAME OF THE PARTIES:

Hubegroup India Private Limited.

v/s.

Jairam Flexo Laminates (P) Ltd.

SECTION: 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016.

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ORDER

1. The Learned Representatives of both the sides are present.
2. Adjourned to **13.06.2019**.

27.03.2019  
aah

Sd/-  
**V.P. SINGH**  
**Member (Judicial)**